

Annexure – 7												
Name of the corporate debtor: C and M Farming; Date of commencement of CIRP: 21st March, 2024; List of creditors as on: 17th January, 2025												
List of operational creditors (Government dues)												
											(Amount in ₹)	
Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
Income Tax Department, Dy CIT CC-2 Nashik		03-05-24	392,036,460.00	392,036,460.00	Unsecured	No	-	-	-	-	0.00	
Employees Provident Fund		7/18/2024	12,389,840.00	1,002,347.00	Unsecured	No	-	-	-	11,387,493.00	0.00	Admitted amount as per 7A order
			404,426,300.00	393,038,807.00						11,387,493.00		

